

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD.

TA 232/87 No. _____ OF 19
Krishna Kumar Vs. H. I. & others

Sl. No.	Date	Office Report	Order
1	2	3	4

249-91

Hon D. K. Agawal - JM
Hon K. Oberoi - AM

Counsel for the applicant has prayed for adjournment on ground of his illness. Allowed. Shri Ashok Mohilley is present for the Respondent. The case is adjourned to 30-10-91 for hearing.

AM

De
JM